

Employment for War Widows and Widows of Defence Forces

899. SHRI K. PRADHANI: Will the PRIME MINISTER be pleased to state:

(a) whether the war-widows and widows of Defence Forces of India Guild have recently urged Government to provide employment to them in the Government and public sector undertakings;

(b) if so, whether Government propose to take any steps in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Press Reports to this effect have been seen.

(b) and (c). Dependents i.e., widow/son/daughter/near relative of Defence personnel who die in harness are eligible to suitable Group 'C' and Group 'D' civil appointments, on compassionate grounds, without registration in the employment exchanges subject to fulfilment of certain eligibility conditions. In addition, upto two members each of the families of Defence personnel killed in action are given priority II-A for employment through employment exchanges/Directorate General Employment and Training (DGE&T) in Group 'C' and 'D' posts. Further, out of the total reservation each in Group 'C' and 'D' posts for ex-servicemen in Public Sector Undertakings, 4 1/2 vacancies are earmarked for dependents, including widows.

School Building for Navodaya Vidyalaya at Khowai in Tripura

900. SHRI SONTOSH MOHAN DEV: Will the PRIME MINISTER be pleased to state:

(a) the steps being taken by Government to expedite construction of the school building for the Navodaya Vidyalaya at Khowai in Tripura;

(b) whether Government propose to revise the norm of expenditure per student in boarding so that they could be provided with adequate/nutritious food and other facilities for their growth and development; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) In addition to Rs. 25 lakhs initially spent by the State Government on providing a building to start the school, an amount of Rs. 35 lakhs has been sanctioned by the Navodaya Vidyalaya Samiti for further construction of the Vidyalaya at Khowai in Tripura.

(b) and (c). No, Sir. The present norms of expenditure for students in boarding are considered sufficient to provide them with adequate/nutritious food and other facilities for their growth and development.

Central University of Hyderabad

901. SHRI KALP NATH RAI: Will the PRIME MINISTER be pleased to state:

(a) the broad features of the Development programme for the Seventh Plan period drawn up by the Central University of Hyderabad approved by University Grants Commission;

(b) number of additional teaching posts (Professors, Readers and Lecturers) sanctioned under the above programme;

(c) whether these additional posts